

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 IN TP 88/16	Hearing	397-398	Jitendra Virwani vs. MRO-Tek. Ltd. & 10 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1 Adlaw Partners
mohana - C

Respondent No. 1 & 11

2. NDS Law Partners
PARINA LALLA

Respondent No 2-10

3.) AKS Law.
Sharajith Shetty

Petitioner

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner filed copy of the order of Hon'ble Apex court stating that no third party rights shall be created and that the matter is pending in the Supreme Court. Counsel for respondent reported that the order of the Hon'ble Apex Court is further modified by the Apex Court and he would file the modified order.

List it on 08.08.2017.

MEMBER (J)